

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
RNA LIFESTYLE PRIVATE LIMITED
OPERATING IN THE BUSINESS OF TRADING AND SERVICING LIFESTYLE PRODUCTS AND
RELATED GOODS AT MUMBAI, MAHARASHTRA

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RNA Lifestyle Private Limited CIN: U51909MH2003PTC140062 PAN: AADCR1211J
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai, Maharashtra, India, 400051.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Corporate Debtor does not have any tangible or intangible fixed assets. No fixed assets are reflected in the last audited financial statements for FY 2019-20 or in the unaudited financial statements for FY 2024-25.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Nil. No revenue from operations is reported in the unaudited financial statements for FY 2024-25 or in the last audited financial statements for FY 2019-20.
7.	Number of employees/ workmen	Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.rnallifestyle@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.rnallifestyle@npvinsolvency.in
10.	Last date for receipt of expression of interest	24-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	29-10-2026
12.	Last date for submission of objections to provisional list	03-11-2026
13.	Date of issue of final list of prospective resolution applicants	06-11-2026

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09-11-2026
15.	Last date for submission of resolution plans	09-12-2026
16.	Process email id to submit Expression of Interest	cirp.rnalifestyle@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME.	No

Sd/-

**IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)**

Through its Director - Mr. Amrish Navinchandra Gandhi

Resolution Professional

RNA Lifestyle Private Limited (In CIRP)

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Registered Address: H-35, 1st Floor,

Jangpura Extension, Jungpura,

South Delhi, New Delhi – 110014

Validity of AFA: December 31, 2026

Email for Correspondence cirp.rnalifestyle@npvinsolvency.in

Date: 09/10/2026

Place: Mumbai



बैंक ऑफ़ बड़ौदा
Bank of Baroda

BANK OF BARODA
Zonal Stressed Asset Recovery Branch: Meher Chamber, Ground floor, Dr. Sunderlal Behl Marg, Ballard Estate, Mumbai - 400001. • Phone: 022-43683807, 43683808. E-Mail: armbom@bankofbaroda.co.in

Sale Notice For Sale Of Immovable Properties "APPENDIX- IV-A [See proviso to Rule 8 (6), and 9(1)]

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagee (s) and Guarantor (s) that the below described immovable properties Mortgaged/ charged/Hypothecated to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" and "Without recourse basis" for recovery of dues of secured creditor's below mentioned accounts. The details of Borrower/s/Director/s/Mortgageor/s/Guarantor/s/Secured Asset/s/Dues/Reserve Price/E-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sr./ Lot No.	Name & Address of Borrowers / Director/s / Guarantor/s / Mortgageor/s	Description of the immovable property with known encumbrances, if any	Total Dues	1.Date of e-Auction 2. Time of E-auction	(1) Reserve Price & (2) EMD Amount of the Property (3) Bid Increase Amount	Status of possession (Constructive / Physical)	Property Inspection date & Time.
1	M/s Sutariya Gems Private Lim-ited (Borrower) a) EW 8011, Bharat Diamond Bourse, Bandra Kurla Com-plex, Bandra East, Mumbai - 400051. b) Block No. 177, Surat Dia-mond Bourse, Bldg A1, Dream City Khajod Majura, Surat - 395005 c) Office No. 38, Moti Vankal, Taluka Mangrol, Distt Surat, Gujrat - 394430 Mr. Rakesh Ravjibhai Patel (Director and Guarantor) Mr. Ravjibhai Dharamshibhai Patel (Director and Guarantor) Mrs. Madhuben Ravjibhai Patel (Director) Flat No. 303 and 304, 3 rd floor, Ruby Apartment A in Presidency Co-Op Hsg Soc. Ltd., N S Road No. 7, Juhu, Mumbai - 400049 Mr. Premjibhai Dharamshibhai Beladiya (Director and Guarantor) Mr. Hareshbhai Premjibhai Beladiya (Director and Guarantor) Mr. Vinodbhai Premjibhai Beladiya (Director and Guarantor) 237 Vikram Nagar Society, Near Darpan Cinema, L H Road, Surat - 395006 M/S M Vinodkumar Exports Partnership EW 8011, 8 th Floor, E Tower, Bharat Diamond Bourse, Plot No. C-28 Bandra Kurla Complex, Bandra East, Mumbai - 400051	Property ID BARB25850561 Registered Mortgage of residential property bearing address Flat No. 303 And 304, 3 rd floor, Ruby Apartment A in Pres-idency Co-Op Hsg Soc. Ltd., N.S. Road No. 7, Juhu, Mumbai - 400049 Owned by Mr. Ravjibhai Patel (Director/ Guarantor) and his spouse Mrs. Madhuben Patel (Guarantor) Admeasuring 1226 Sq.Ft. Built up Area or thereabouts Encumbrance known to bank: Nil	Total dues- Outstanding Amount as on 08.09.2026 Rs. 30.04 Cr plus Legal Charges, Other Charges Plus subsequent interest/ cost thereon	1) 29.10.2026 2) 1400 Hrs to 1800 Hrs	1) Rs. 4,99,00,000/- 2) Rs. 49,90,000/- 3) Rs. 3,00,000/-	Symbolic Possession and Bank will hand over the property symbolically to auction purchaser as per detailed terms and condi-tions.	23-10-2026 And 11.00 AM to 04.00 PM

• **Property is under Symbolic Possession and Bank will hand over the property symbolically to auction purchaser as per detailed terms and conditions.**
 • For detailed terms and conditions of sale, please refer/visit to the website link <https://www.bankofbaroda.in/e-auction.htm> and online auction portal <https://baanknet.com> Also, prospective bidders may contact the Authorised officer on Tel No. 022-43683803-13 Mobile No. 9771419968 (Dinesh Pratap) or Mr. Amit Agarwal(92209 78046)

Date: 08-10-2026
Place: Mumbai



Sd/-
Authorized Officer,
BANK OF BARODA

PUBLIC NOTICE

ON Behalf of AND Upon request of My client M/s. Shriyan Buildcon Private Limited having its Registered office at office No. 601, Ghanshyam Enclave Lalji Pada, Link Road, Kandivali (West) Mumbai 400067; Notice is hereby given to all and sundry, whoever concerned in a mishpocha that my client wanted to purchase and acquire property more particularly described in the 'Schedule of the Property hereunder written. My client intend to acquire said property from **Shri Kishore K. Changrani & 19 others by the Trust and Administrator of Estate of E.F. Dinshaw.**

However, the names Shri Kishore K. Changrani & 19 others by the Trust and Administrator of Estate of E.F. Dinshaw is not appearing in the records of 7/12 extract issued by Talathi office and Property card issued by City Survey office, Taluka Borivali, Mumba Suburban District.

By way of this Public Notice a Large, any one has claim or objection or demand or charge over said property (including proposed transaction with my client) by way of sale, transfer, gift exchange, mortgage, trust, inheritance possession, lien or otherwise, then they shall raise claim within 15 days with documentary evidence hereof and shal submit to undersigned having office address at office No. Room No. 26, 2nd Floor, Shrinath Bhavan, 27, Picke Road, Mumbai-400002; However, no reciprocity will be entertained from any incognito thereafter AND no claim shall be entertained thereafter and his application will be considered accordingly

SCHEDULE OF PROPERTY

Piece and parcel of land with 42 structure bearing Survey No. 78/1/1 corresponding to CTS No. 246, having its area as per 7/12 extract is 5.18.24 हेक्टर आर की मी और area as per property card is 2260.60 चौ मी lying on village Malad (north), situated at Jai Matai Welfare Society, R/south ward Hemulakani Road 4, Kandivali (West) Mumbai 400067, Taluka Borivali of Mumbai Suburban District.

Sd/-

NAGENDRA B. SHUKLA

ADVOCATE HIGH COURT

Place: Mumbai Date : 09/10/2026



बिहार सरकार

जल संसाधन विभाग
कार्यपालक अभियंता का कार्यालय
मुनहरा बराज प्रमंडल, जयनगर।
munharabarragedivision@gmail.com
निविदा आमंत्रण सूचना संख्या 02/2026-27
 (केवल ई-टेंडर पद्धति के अनुसार वेबसाइट www.eproc2.bihar.gov.in पर)

कार्य का विवरण:-

गुप्त संख्या	कार्य का नाम	प्रारंभिक राशि (लाख रु में)	अग्रिम की राशि (लाख रु में)	परिमित विपणन राशि (लाख रु में)	बेल्डोना का वेत (अग्रिम/मासिक) केवल ऑनलाइन मोड में (रुपये में)	कार्य समाप्ति की अवधि
1	मुनहरा बराज प्रमंडल जयनगर अग्रिम मुनहरा बीएच के निम्नलिखित सुखालोक कार्य का मरम्मत कार्य, जिसमें कुल बांवी मुख्य नहर के किमी 2.681 से किमी 2.901 के बीच नहर को के P.C.C., लाइनिंग कार्य एवं बिस्त्रुला दायीं मुख्य नहर के 0.00 किमी 0.10 से 4.09 किमी 0.10 तक पुनर्स्थापन कार्य।	155.25	3.10500	10000.00	5900.00	तीन माह

1. निविदा आमंत्रण सूचना निर्गत करने की तिथि:- दिनांक 08.10.2026
 3. निविदा कागजात डाउनलोड करने एवं अपलोड करने की अवधि समय 3:00 बजे अपराह्न तक (सिर्फ वेबसाइट www.eproc2.bihar.gov.in पर)
 4. बी-बीड मीटिंग का समय, स्थान एवं तिथि:- दिनांक 03.11.2026 समय 3:00 बजे अपराह्न में मुख्य अभियंता, सिंचाई सुजन, जल संसाधन विभाग, दरभंगा
 5. तकनीकी बीड खोलने की तिथि एवं समय :- दिनांक 07.11.2026 समय 3:30 बजे अपराह्न में (सिर्फ वेबसाइट www.eproc2.bihar.gov.in पर)
 6. वित्तीय बीड खोलने की तिथि एवं समय :- सक्षम पदाधिकारी द्वारा बाद में घोषित की जायेगी। (सिर्फ वेबसाइट www.eproc2.bihar.gov.in पर)
 7. निविदा खोलने का स्थान :- वेबसाइट www.eproc2.bihar.gov.in पर
 8. निविदा की वेबसाइट की अवधि :- 120 दिन
 9. विज्ञापनपद्धति का पदनाम एवं पता :- कार्यपालक अभियंता, मुनहरा बराज प्रमंडल, जयनगर।

विशेष जानकारी प्राप्त करने हेतु वेबसाइट www.eproc2.bihar.gov.in एवं www.state.bihar.gov.in/prdbihar पर देखा जा सकता है।
कार्यपालक अभियंता,
मुनहरा बराज प्रमंडल, जयनगर
(मोबाईल नं० :-7463889765)

PR- 013305 (WRD) 2026-27



KOTAK MAHINDRA BANK LIMITED
 Registered Office: 27BKC, C 27, 8 Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400 051.
 Corporate Office: Kotak Infiniti, Bldg No 21, Infinity Park, General AK Vaidya Marg, Malad (E), Mumbai - 400057
www.kotak.com

AUCTION - NOTICE

That the below mentioned Borrower/s had availed gold loan facility against security of the gold ornaments/ items, as specified below. The Borrower/s defaulted in due repayment of the installments and outstanding dues and as a result of which the Bank was constrained to issue notices calling upon the Borrower/s to repay the outstanding amounts. However, the Borrower/s has failed to repay/clear his outstanding dues thereby compelling the Bank to auction the gold ornaments pledged in favour of the Bank.

The open auction of the above mentioned gold ornaments would be held on /after at :-
 Date: 19-Oct-2026 Time: 11:00 AM Place: Respective Sub Locations/E-Auction

Appl/Apac	Party Name	State	Location	Sub Location	Gross Wgt
GLN4277970	NAVEEN REGINALD RODRIGUES	MAHARASHTRA	NAVIMUMBAI	AIROLI	172.49
GLN4497077	AMAR SHOUKAT SHAIKH	MAHARASHTRA	NAVIMUMBAI	KALAMBOLI	19.50
GLN4463244	PRAKASH SHIVRAM JADHAV	MAHARASHTRA	NAVIMUMBAI	KALAMBOLI	15.11
GLN4486387	SAMEENA MUBEEN THAKUR	MAHARASHTRA	NAVIMUMBAI	KALAMBOLI	77.72
GLN4751707	ZULEKHA SHARIF SHAIKH	MAHARASHTRA	NAVIMUMBAI	NERUL	55.63
GLN4459864	MANISHA SAROJ	MAHARASHTRA	NAVIMUMBAI	NERUL	71.08
GLN2414184	SANTOSH VITTHAL KHAMKAR	MAHARASHTRA	NAVIMUMBAI	NERUL	27.32
GLN4378922	GANI ALI KHAN	MAHARASHTRA	NAVIMUMBAI	NERUL	16.65
GLN4225380	RAJESH ULFAT THAKUR	MAHARASHTRA	NAVIMUMBAI	VASHI	37.95
GLN4615203	SUNITA SURESH MASKAR	MAHARASHTRA	NAVIMUMBAI	VASHI	29.00
GLN4748830	PARVEEN BANU KAMRUDDIN MOLLA	MAHARASHTRA	NAVIMUMBAI	VASHI	13.20
GLN4257878	VAISHALI ANANTHA GALANDE	MAHARASHTRA	NAVIMUMBAI	VASHI	18.00
GLN4704629	SHAILESH SHARAD DERE	MAHARASHTRA	NAVIMUMBAI	VASHI	43.21
GLN4634729	SHAILESH SHARAD DERE	MAHARASHTRA	NAVIMUMBAI	VASHI	28.60
GLN4722806	SHAILESH SHARAD DERE	MAHARASHTRA	NAVIMUMBAI	VASHI	58.63
GLN4438853	CHETAN BAJABA POKHARKAR	MAHARASHTRA	NAVIMUMBAI	VASHI	23.35

Bidders are requested to Submit a copy of their Photo - Identity, signature and address proof along with their original for verification together with two recent photographs at Sub Location. Also individual bidder should be present to handover the documents. The Bank reserves the right to change the venue/date/time of auction or cancel the auction / finalise the highest bid without any notice to bidders.

The cost of the auction process will be debited to the customer account. Bank reserves the right to recover the balance amount from the customer if the bid amount is insufficient to meet the payoff amount of the account.

For any further details/assistance/clarification regarding the terms and conditions of the auction, you are requested to contact **Mr. SUSANT CHAVAN 09226288624**

PUBLIC NOTICE

General public is hereby informed that our client, M/s. Muthoot Finance Ltd., Registered Office: NH Bypass Palariavattom, Kochi-682028, Kerala, India CIN: L65910KL1997PLC011300, Ph: +91 484-4804000, 2396884, 2394712, mails@muthootgroup.com, www.muthootfinance.com is conducting Auction of ornaments (NPA accounts for the period up to 30.09.2025), pledged in its favour, by the defaulting Borrowers, as detailed hereunder. All those interested may participate.

GSTIN-27AABCT0343B1Z1Y (Maharashtra)

First Auction Date & Time: 11.11.2026, 04:00 P.M.

Second Auction Date & Time: 13.11.2026, 04:00 P.M.

Third Auction Date & Time: 14.11.2026, 04:00 P.M.

Ahmednagar (1432): RGL-3856, Jamkhed-(MA) (3034): MDL-4033, MUL-7997, RGL-8829, Shrirampur (MA) (3163): MDL-3013, 3328, MUL-13359, 14651, 15611, RGL-8615, 9063, Ahmednagar-Sarjapura (4374): MUL-14520

Auction Centre: Muthoot Finance Ltd., Kamda House, First Floor, Plot No. 196/4, Above Federal Bank, Savedi Road, Ahmednagar, Maharashtra-414003

First Auction Date & Time: 11.11.2026, 10:00 A.M.

Second Auction Date & Time: 13.11.2026, 10:00 A.M.

Third Auction Date & Time: 14.11.2026, 10:00 A.M.

Jalna-(MA) (2748): MUL-8336, 8337, Ambad Jalna (5290): MDL-350, MHP-68, MUL-281, 282

Auction Centre: Muthoot Finance Ltd., Panch Complex, First Floor, Mama Chowk, D. Raja Road, Opposite Andhra Bank, Jalna-431203

First Auction Date & Time: 11.11.2026, 01:00 P.M.

Second Auction Date & Time: 13.11.2026, 01:00 P.M.

Third Auction Date & Time: 14.11.2026, 01:00 P.M.

Aurangabad-CIDCO (3888): MDL-5891, MHP-1265, MUL-24207, 24453, Aurangabad-Osmanpura (4328): SRS-265, Waluj (MA) (4481): MDL-2433, MUL-15695, 18921, 18963, 19064, 19065, Garkheda (MA) (4579): MUL-6941, 7171, 7966

Auction Centre: Ground Floor, CTS No. 12979/9, Sarwarth Siddhi, Mondha Road, Laxman Chawadi, Samrat Ashok Chowk, Sambhajinagar, Aurangabad Dist, Chhatrapati Sambhajinagar, Maharashtra-431001

First Auction Date & Time: 12.11.2026, 04:00 P.M.

Second Auction Date & Time: 13.11.2026, 04:00 P.M.

Third Auction Date & Time: 16.11.2026, 04:00 P.M.

Beed-(MA) (2833): MDL-9282, MDL-6761, MSL-16795, MUL-22032, 28114, Parlivajinath-(MA) (3106): MDL-5116, 5421, MSL-10304, MUL-13744, Ashti-(MA) (3185): MUL-8816

Auction Centre: Muthoot Finance Ltd., Ayodhya Complex, First Floor, Opposite S.P. Office, Near Shivaji Chowk, Beed-431122

First Auction Date & Time: 17.11.2026, 01:00 P.M.

Second Auction Date & Time: 19.11.2026, 01:00 P.M.

Third Auction Date & Time: 20.11.2026, 01:00 P.M.

Jalgaon (MA) (2661): MDL-3287, 7810, 7990, 8993, MSL-23503, MUL-17487, 17750, 18287, 18688, 19281, 21889, 27083, 27084, 27435, 27437, 27771, 28292, 28293, 28294, 28513, 28749, 28799, 29216, 29878, SRS-32, 133, 235, Bhusewa-(MA) (2747): MDL-6387, MUL-31214, 31215, 31216, 31217, 31218, 31219, 31220, 31221, 34518

Auction Centre: Ground Floor, Plot No. 68, Zilla Pet, Behind Id Court, Near Gujarat Sweet Mart Jalgaon, Maharashtra-425001

First Auction Date & Time: 17.11.2026, 10:00 A.M.

Second Auction Date & Time: 19.11.2026, 10:00 A.M.

Third Auction Date & Time: 20.11.2026, 10:00 A.M.

Malkapur-(MA) (2731): MDL-4117, 4981, MUL-21033

Auction Centre: First Floor, Shri Jalram Plaza, Sarafa Lane, Buldhana, Maharashtra-443001

First Auction Date & Time: 18.11.2026, 11:00 A.M.

Second Auction Date & Time: 19.11.2026, 11:00 A.M.

Third Auction Date & Time: 21.11.2026, 11:00 A.M.

Dhulia-(MA) (2849): MUL-15116

Auction Centre: Muthoot Finance Limited, Chethna House, Ground Floor, CS No. 15/3, Khol Goli, Lane No. 4, Dhulia, Maharashtra-424001

First Auction Date & Time: 18.11.2026, 03:00 P.M.

Second Auction Date & Time: 19.11.2026, 03:00 P.M.

Third Auction Date & Time: 21.11.2026, 03:00 P.M.

Nandurbar-(MA) (3107): MDL-3226, 3970, MGM-111, MHP-454, MUL-6961, 7060, RGL-2582

Auction Centre: Muthoot Finance Limited, First Floor, Shop No.15-19, Amrut Complex, C.S. No. 909/E, Amrut Chowk, Nandurbar, Maharashtra-425412

First Auction Date & Time: 23.11.2026, 11:00 A.M.

Second Auction Date & Time: 24.11.2026, 11:00 A.M.

Third Auction Date & Time: 27.11.2026, 11:00 A.M.

Nashik-Nashik Road (0890): MDL-4498, Nashik-Unwadi Road (0893): MDL-7726, 8799, MUL-21205, 24832, Nasik-Panchavati (1721): MUL-19010, 19906, 21017, RGL-2605, Malegaon-(MA) (2832): MHP-487, TMS-662, 663, Nashik-CIDCO (3335): MUL-21671, 22114, 22115, 22116, 26875, 26876, 28341, Nashik-Bhabha Nagar (4428): MOL-2863, MUL-21094, Sinnar-(MA) (4915): RGL-1473, Ghoti-Gatpuri-(MA) (4985): RGL-1090

Auction Centre: Ground Floor, Spandhan Complex Appartment, Plot No. 3, Besides Madhu Sweets, Near Gangapur Road, Sawarkar Nagar, Nashik-422005

First Auction Date & Time: 25.11.2026, 03:00 P.M.

Second Auction Date & Time: 26.11.2026, 03:00 P.M.

Third Auction Date & Time: 28.11.2026, 03:00 P.M.

Latur (MA) (2873): MDL-9560, MSL-21846, 21879, MUL-23822, 24930, Udgir-(MA) (3965): MUL-9893, Ahmedpur Latur (5291): MUL-1452, 2520

Auction Centre: Muthoot Finance Ltd., Ground Floor, Mauli Sankul, CS No. 9906, Above Allahabad Bank, Ausa Road, Latur-413512

First Auction Date & Time: 25.11.2026, 11:00 A.M.

Second Auction Date & Time: 26.11.2026, 11:00 A.M.

Third Auction Date & Time: 28.11.2026, 11:00 A.M.

Pune-Osmanabad (4300): MAL-1325, MDL-4001, TMS-746

Auction Centre: Muthoot Finance Ltd., Upper Ground Floor, Shop No. 6, 7, 8, 9, Sunil Plaza, District Sports Complex, Near S.T. Bus Stand, Osmanabad, Maharashtra-413501

The auctions in respect of the loan accounts shown under the concerned branch head, will be conducted at the respective auction centres as per details provided above. In case the scheduled auctions are not successful/completed on the specified First date, then in that event the auction(s) shall be conducted/continued on the **Second Auction Date & Third Auction Date** at the given auction centres as detailed above. No further notices shall be issued in this respect.

Kohli & Sobti Advocates, D-72 Lower Ground Floor, Panchsheel Enclave, New Delhi-110017

Notice: Customers can release their pledged ornaments before the scheduled auction date, against payment of dues of our client. Customer can also contact to Email ID: recoverynorth@muthootgroup.com or Call at 7834886464, 7994452462.

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RNA LIFESTYLE PRIVATE LIMITED
OPERATING IN THE BUSINESS OF TRADING AND SERVICING
LIFESTYLE PRODUCTS AND RELATED GOODS AT MUMBAI, MAHARASHTRA
 (Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN & LLP No.	RNA Lifestyle Private Limited CIN: U51909MH2003PTC140062 PAN: AADCR1211J
2.	Address of the registered office	RNA Corporate Park Next to Collector's Office, Kalanagar, Bandra (East), Mumbai, Maharashtra, India, 400051.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The Corporate Debtor does not have any tangible or intangible fixed assets. No fixed assets are reflected in the last audited financial statements for FY 2019-20 or in the unaudited financial statements for FY 2024-25.
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Nil. No revenue from operations is reported in the unaudited financial statements for FY 2024-25 or in the last audited financial statements for FY 2019-20.
7.	Number of employees/ workmen	Nil.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.mallifestyle@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.mallifestyle@npvinsolvency.in
10.	Last date for receipt of expression of interest	24-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	29-10-20

